

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF S S P SPONGE IRON PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	S S P SPONGE IRON PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	29-10-2007
3.	Authority under which corporate debtor is incorporated / registered	REGISTRAR OF COMPANIES, HYDERABAD, TELANGANA
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U13100TG2007PTC056107
5.	Address of the registered office and principal office (if any) of corporate debtor	PLOT-1183, H.NO:8-3-430/1/23, 1 ST FLOOR, STREET NO.10, YELLAREDDYGUDA, AMEERPET, HYDERABAD-500073.
6.	Date of closure of Insolvency Resolution Process	05-07-2021
7.	Liquidation commencement date of corporate debtor	08-07-2021
8.	Name and registration number of the insolvency professional acting as liquidator	CHANDRA SEKHAR ARASADA IBBI/IPA-001/IP-P00670/2017-2018/11138
9.	Address and e-mail of the liquidator, as registered with the Board	FLAT-304, SIRI NIVAS APARTMENTS, BALAJI PARK TOWN, NIZAMPET, HYDERABAD-500090 chandra61ca@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	PLOT-1183, H.NO:8-3-430/1/23, 1 ST FLOOR, STREET NO.10, YELLAREDDYGUDA, AMEERPET, HYDERABAD-500073. chandra61ca@gmail.com
11.	Last date for submission of claims	13-08-2021

Notice is hereby given that the National Company Law Tribunal, Hyderabad Bench has ordered the commencement of liquidation of the **S S P SPONGE IRON PRIVATE LIMITED on 08-07-2021.**

The stakeholders of **S S P SPONGE IRON PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 13-08-2021 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Hyderabad
14-07-2021

CHANDRA SEKHAR ARASADA
Liquidator in the matter of; **S S P SPONGE IRON PRIVATE LIMITED**
IBBI Regd No. IBBI/IPA-001/IP-P00670/2017-2018/11138